

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 289 of 2014

Dated: 12th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**D. Subrahmanya Bhat Appellant (s)
Versus
Karnataka Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

Mr. B.C. Thiruvengdum
Mr. Ravi Aggarwal
Mr. Mawik for R.2

ORDER

It is represented that the pleadings are complete.

List the matter for hearing on **04.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**